

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 39100/2019

(Arising out of impugned final judgment and order dated 17-04-2019 in CRLA No. 844/2004 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SANJEEV KUMAR

Respondent(s)

(IA No.176835/2019-CONDONATION OF DELAY IN FILING and IA No.176839/2019-EXEMPTION FROM FILING O.T.)

Date : 29-11-2019 This petition was called on for hearing today.

CORAM :

**HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE A.S. BOPANNA**

For Petitioner(s) Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

Delay condoned.

Issue notice.

**(MADHU BALA)
COURT MASTER (SH)**

**(BEENA JOLLY)
BRANCH OFFICER**